## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or  | T.P. No. | Purpose    | Section | Name of the Parties                    |  |
|--------------|----------|------------|---------|--|--|
| C.A. No.     |          |            |         | M/s. / Mr.                             |  |
| СР           | -        | For        | 252(3)  | TLI Knowledge Service Pvt. Ltd. Vs ROC |  |
| No.136/BB/   |          | compliance |         |  |  |
| 2017         |          | of office  |         |  |  |
| -            |          | objections |         |  |  |
|              |          | raised by  |         |  |  |
| great region | - "      | registry   | er e    |  |  |

| SL.<br>NO. | NAME (IN CAPITAL)<br>& PHONE NUMBER |        | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|--------|------------------------|-----------|
| I,         | VINAYAK                             | 1314AT | petitionus             | Djnossk   |

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PCS for petitioner is present. He again requested time for supplying the additional information called for by the Registry.

Time granted till 16.11.2017.

MEMBER (J)

MEMBER (T)